

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:INDORE

Original Application No.201/00752/2018

Indore, this Friday, the 10th day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Swarnlata Biwal W/o Shri Ranjeet Biwal Age: 43 years
Occupation Service R/o 20 Panchwati Colony Kodariya Mhow
(M.P.) 453441 **-Applicant**

(By Advocate –**Shri N.L. Tiwari**)

V e r s u s

1. Union of India Through Secretary Ministry of Defence New Delhi PIN 110011
2. Dte Gen of Signals (Sigs 4(c)), General Staff Branch Integrated HQ of Min of Def (Army) DHQ PO New Delhi PIN 110011
3. The Commandant MCTE Mhow Cantt. Mhow (M.P.) PIN 453441 - **Respondents**

(By Advocate –Smt. Seema Sharma)

ORDER (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application with liberty to file a fresh, if needs so arises.

2. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member